NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/68/ (IB)/2017

NAME OF THE PETITIONER(S)

: ROSE FLOWER COMPANY PAPER PVT LTD

NAME OF THE RESPONDENT(S)

: MEHRA COMPUTER SYSTEMS LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. ANANDANN ISHNA

D) 2. MURLLI

FOR PETITIONER

<u>ORDER</u>

Mr. M. Anandakrishna, Counsel for Petitioner present. Mr. R. Murali, Counsel for Respondent present. Counsel for Respondent submitted that he received papers relating to the case today only. Both the Counsels submitted that matter may likely be settled between the parties and sought time. At request, time enlarged. Put up on 19.07.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)